

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5837
ANSWERED ON:26.04.2001
TERMINATION OF DEALERSHIPS MADE BY DSBS
ADHIR RANJAN CHOWDHURY;M.V.CHANDRASHEKHARA MURTHY

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a): whether the Government has taken a decision to terminate all such appointments/selection of dealership/ distributorships made by DSBs and oil corporations which could have not been commissioned due to court cases or non-clearance by District authorities/land disputes on the selected sites;

(b): if so, whether the oil corporations/Government propose to rehabilitate them on alternative locations or would keep such cases in pending list; and

(c): if so, the time by which such cases are likely to be commissioned keeping in view the changing scenario or entrance of private entrepreneurs in the trade?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a): No, Sir.

(a) & (c): Do not arise.